

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/266/ (IB)/2017

NAME OF THE PETITIONER(S)

: BAJAJ FINANCE LTD

NAME OF THE RESPONDENT(S)

: PRANAS TECHNOLOGIES PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## <u>ORDER</u>

No representation on behalf of both the parties. As seen the order dated 7.6.2017, counsel for petitioner was directed to send notice to the respondent and to comply with the provisions of the IB Code, 2016. For hearing submissions by the petitioner, put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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